MOTION FOR ELECTION TO THE COMMITTEE ON OFFICIAL LANGUAGE

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, में प्रस्ताव करता हूं:-

"कि राजभाषा अधिनियम, 1963 (1963 का 19) की धारा 4 की उप-धारा (2) के अनुसरण में, यह सभा एकल संक्रमणीय मत द्वारा आनुपातिक प्रतिनिधित्व पद्धति के अनुसार, सभा के सदस्यों में से एक सदस्य को राजभाषा समिति का सदस्य होने के लिए निर्वाचित करने की कार्यवाही करे।"

The question was put and the motion was adopted.

STATEMENTS BY MINISTERS

Status of Implementation of Recommendations contained in the Two Hundred and Twelfth Report of Department-related Parliamentary Standing Committee on Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): Sir, I lay a statement regarding Status of implementation of recommendations contained in the Two Hundred and Twelfth Report of the Department-related Parliamentary Standing Committee on Home Affairs on the Action Taken by the Government on the recommendations/observations contained in the Two Hundred and Fourth Report of the Committee on 'Administration and Development of Union Territory of Lakshadweep'.

Status of Implementation of Recommendations/Observations contained in the Two Hundred and Fourteenth, Two Hundred and Fifteenth and Two Hundred and Seventeenth Reports of Department-related Parliamentary Standing Committee on Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, में निम्नलिखित के संबंध में वक्तव्य सभा पटल पर रखता हूं:-

- (i) "सीमा की रक्षा करने वाले केन्द्रीय सशस्त्र पुलिस बलों (सीमा सुरक्षा बल, भारत तिब्बत सीमा पुलिस, सशस्त्र सीमा बल और असम राइफल्स) की कार्य दशाएं" के संबंध में विभाग-संबंधित गृह कार्य संबंधी संसदीय स्थायी समिति के दो सौ चौदहवें प्रतिवेदन में अंतर्विष्ट सिफारिशों/समुक्तियों के कार्यान्वयन की स्थिति।
- (ii) "गैर-सीमा प्रहरी केन्द्रीय सशस्त्र पुलिस बलों (केन्द्रीय रिज़र्व पुलिस बल, केन्द्रीय औद्योगिक सुरक्षा बल और राष्ट्रीय सुरक्षा गारद) की कार्य दशाएं" के संबंध में विभाग-

संबंधित गृह कार्य संबंधी संसदीय स्थायी समिति के दो सौ पन्द्रहवें प्रतिवेदन में अंतर्विष्ट सिफारिशों/समुक्तियों के कार्यान्वयन की स्थिति।

(iii) गृह मंत्रालय से संबंधित अनुदान मांगों (2018-19) के संबंध में विभाग-संबंधित गृह कार्य संबंधी संसदीय स्थायी समिति के दो सौ नौवें प्रतिवेदन में अंतर्विष्ट सिफारिशों/समुक्तियों पर सरकार द्वारा की गई कार्रवाई के संबंध में समिति के दो सौ सत्रहवें प्रतिवेदन में अंतर्विष्ट सिफारिशों/समुक्तियों के कार्यान्वयन की स्थिति।

SEEKING DISCUSSION UNDER RULE 267

श्री सुखेन्दु शेखर राय (पश्चिम बंगाल): सर, एक साल बाद एटीआर दे रहे हैं। श्रीमती शांता क्षत्री (पश्चिम बंगाल): सर, मैं कुछ बोलना चाहती हूं।

श्री सभापतिः प्लीज़ बैठ जाइए। आप बैठकर मत बोलिए। ...(व्यवधान)... As pointed out, the ATRs should be placed before the House at the earliest. This has to be kept in mind by other Ministers also. Hon. Members, I have received some notices under Rule 267. I have not admitted them. But I have also given a serious thought to what the hon. Members have observed the other day. I will be discussing with the Leader of the House, the Leader of the Opposition and others and will decide the time and the rule under which this issue has to be taken up. We will take it up on 11th after the Holi is over peacefully. ...(Interruptions)...

SHRI DEREK O'BRIEN: Sir, the Leader of the House and the Leader of the Opposition have agreed. What are we waiting for? ...(Interruptions)...

MR. CHAIRMAN: Please sit down. ...(Interruptions)... Please sit down. ...(Interruptions)...

श्री देरेक ओब्राईन (पश्चिम बंगाल): सर, हमको इस पर चर्चा चाहिए।

MR. CHAIRMAN: We will discuss it. ...(Interruptions)... Under what rule it is to be discussed and the procedure is to be decided. ...(Interruptions)... The Chair has to consult the Leader of the House and also ...(Interruptions)... I said the very first day that ...(Interruptions)... Go through the records. ...(Interruptions)... Today, the students are writing examinations. There may be peace, but there is tension in the minds of the students also. ...(Interruptions)... They have expressed it openly. ...(Interruptions)...